

Effect of computers on employment in organised industries

4284. SHRI RAMAVATAR SHASTRI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have made any study on the effect of computers on employment in organised industries; and

(b) if so, the results thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) and (b). The Committee on Automation which was set up by Government has commented on this aspect of the matter. The Report of the Committee is under examination in consultation with the interests concerned.

Rotation of officers and staff of Defence Inspection Organisation.

4285. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Secretary, Defence Production has taken a decision that officers and staff employed in the Defence Inspection Organisation will be rotated after certain period;

(b) if so, what is the limit of that period; (i) for officers and (ii) for staff; and

(c) when this decision was taken and when this decision is going to be implemented?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a). A decision has been taken for rotation of officers employed in the Organisation of Directorate General of Inspection. To start with the decision has been made applicable to the General Stores Division and to other technical divisions concerned with the inspection of stores supplied by trade.

(b). (i) The limits vary from 3 years to 6 years depending upon the functions of the establishments in which they are employed. Officers whose superannuation is due within a year, are however, exempted.

(ii) For staff it will not be applicable.

(c). The decision was taken in October 1971, and is already under implementation phasewise as regards the General Stores Division and will be implemented in the other divisions gradually.

वर्ष 1972 में औद्योगिक अशांति

4286. श्री एम० एस० पुरती : क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1972 में किस-किस उद्योग में, राज्यवार औद्योगिक अशांति रही है; और

(ख) देश में औद्योगिक उत्पादन बढ़ाने को दृष्टि में रखते हुए कर्मचारियों और उनके मालिकों के बीच संबंधों को सुधारने के लिए सरकार द्वारा क्या कार्यवाही की गई है ?

अम और पुनर्वास मंत्री (श्री रघुनाथ रेड्डी) : (क) संलग्न विवरण 1 और 2, 1972 के दौरान औद्योगिक विवादों (हड़तालों और तालाबंदियों) के कारण क्षति हुए अम दिनों की संख्या के बारे में, राज्य-वार और उद्योगवार, उपलब्ध अनन्तिम सूचना का संक्षिप्त व्यौरा देती हैं। [विवरण प्रन्थालय में रखे गये। देखिये संख्या L T-4563/73]

(ख) विद्यमान सांविधिक उपबन्धों और स्वीकृत प्रबन्धों के अश्रीन अनौपचारिक मध्यस्थता, समझौता, न्याय-निर्णय या